

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

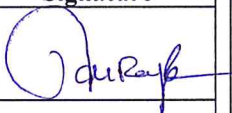
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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.64/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/398/2016
NAME OF THE COMPANY	Turbo Machinery Engineering Industries Limited
NAME OF THE PETITIONER(S)	Indian Renewable Energy Development Agency Limited
NAME OF THE RESPONDENT(S)	Turbo Machinery Engineering Industries Limited
UNDER SECTION	433 of 1956

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ALLURI SRIHARINADHA	ADVOCATE	Sriharinadha.Raju@foxmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI KHAMAR KANTAM			
Siripreeti Duggade	Advocate	7331108705	

Heard Mr. Alluri Sriharinandha, learned counsel for the petitioner and Mrs.
D. Siripreeti, learned counsel for the Respondent.

Post the case on 23.01.2018.



Member (Technical)

Srikanth



Member (Judicial)